

URGENT

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 03.09.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

Sir,

Please refer to the communication dated 21.08.2024 and 24.08.2024, in respect of preparation of digital signatures of Hony. Secretary, in compliance of directions issued by Hon'ble High Court of Delhi on 09.08.2024.

The digital signatures are required for the purposes of preparation of proximity cards, to be issued during casting of vote by the Ld. Members of the Bar.

It is, therefore, again requested to get your digital signatures prepared at the earliest so that timelines conducting the elections can be adhered to.

Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024

Copy to- 50131

03 SEP 2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) Ld. Principal District & Sessions Judge (HQS) for intimation.
- 3) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024